

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 47

IA 31/2023 in CP/3638(MB)2018

CORAM:

SH. H. V. SUBBA RAO

MS. ANU JAGMOHAN SINGH

HON'BLE MEMBER (JUDICIAL) HON'BLE MEMBER (TECHNICAL)

ORDER SHEET OF THE HEARING ON **13.04.2023**

NAME OF THE PARTIES: **Union of India V/s Infrastructure Leasing &
Financial Services Ltd**

Section 241-242 of the Companies Act, 2013 & Rule 11

ORDER

IA 31/2023

Mr. Janak Dwarkadas, Senior Advocate for the Applicant and Mr. Ashish Kadam, Senior Advocate for the Respondent are present. List this matter on Board on 26.04.2023, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date.

Sd/-

Sd/-

ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)

H. V. SUBBA RAO
MEMBER (JUDICIAL)

Vedant Kedare